सत्यमेव जयते

Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Mar/202021/16 **DATED** 24/05/2021

Please Note:

i. For information of exporters, Norms Committee - I (NC-1) handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93. Communications in respect of cases/pertaining to NC- I may be sent to email address- nc1.dgft@nic.in

ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.

iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.

iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

vi. The column prescribed under the TA's Comments for "% wastage (As applied by the firm)" mentions 0.00 as default number which is not actual quantum applied by the firm. It is also seen in the TA's comments given against case No. 181 where TA has recommended wastage % 53.93. Actual quantity applied by firm is 79.20%. This issue has also been taken up with IT cell.

vii. Against the case No. 131, TA of MSME has informed vide email dated 18.06.2021 that the items being imported under the AA are subject to manufacturing activity including grinding, laser marking, honing lapping packaging etc.

Meeting No. NC/1/MEET/Mar/202021/16 of Norms Committee - I for the year 2021-22 held on 24/05/2021 under the **Chairmanship of Shri Akash Taneja,Additional DGFT** to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Trade Policy 2015-20. The following members were present in the meeting:

	Name & Designation of NC members (S/Shri)	
1	Akash Taneja, Addl. DGFT	Directorate General of Foreign Trade, Delhi
2	Shaish Kumar, Technical Authority	Consultant
3	SK Bhatnagar, Technical Authority	Consultant
4	Vishan Aggrawal, Technical Authority	Consultant

In Attendance

1	Santosh Kumar Dubey, Dy. DGFT	Directorate General of Foreign Trade, Delhi

Minutes of the cases discussed in the meeting and decided by the Norms Committee -1 are as under:

MEETING NUMBER: NC/1/MEET/Mar/202021/16 **MEETING DATE:** 24/05/2021

1	Case No.: 018005000228AM11	**Party Name:SKODA AUTO VOLKSWAGEN INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	***Status:Case Deferred***
	HQ File Number: 018005000228AM11	RA File Number: 312404000033 AM11	Lic No/Date: 3110043395 26/05/2010	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

2	Case No.: 018005000544AM15	**Party Name:TEXMACO HITECH PRIVATE LIMITED.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000544AM15	RA File Number: 022404000122 AM15	Lic No/Date: 0210204936 09/09/2014	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant via email dated 21.05.2015 informed that the AA has been cancelled & closed. Therefore, the Committee decided to withdraw the case from the agenda. The case is withdrawn.		

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3	Case No.: 018005000681AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000681AM19	RA File Number: 039504000010 AM16	Lic No/Date: 0310795557 27/04/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

4	Case No.: 018005000546AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000546AM19	RA File Number: 039504000026 AM16	Lic No/Date: 0310795555 27/04/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
5	Case No.: 018005000682AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000682AM19	RA File Number: 342404000038 AM16	Lic No/Date: 3410041218 11/05/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

6	Case No.: 018005000683AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000683AM19	RA File Number: 342404000037 AM16	Lic No/Date: 3410041219 11/05/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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7	Case No.: 018005000685AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000685AM19	RA File Number: 342404000046 AM16	Lic No/Date: 3410041243 21/05/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

8	Case No.: 018005000684AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000684AM19	RA File Number: 342404000047 AM16	Lic No/Date: 3410041242 21/05/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

9	Case No.: 018005000693AM19	**Party Name:FRIZAIR PRIVATE LIMITED (PART IX)**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000693AM19	RA File Number: 092404000124 AM16	Lic No/Date: 0910062258 30/06/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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10	Case No.: 018005000689AM19	**Party Name:VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000689AM19	RA File Number: 342404000071 AM16	Lic No/Date: 3410041326 26/06/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
11	Case No.: 018005000707AM19	**Party Name:TIA TECHNOLOGY (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000707AM19	RA File Number: 072104000239 AM16	Lic No/Date: 0710108861 09/10/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

12	Case No.: 018005000708AM19	**Party Name:FOWLER WESTRUP (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000708AM19	RA File Number: 072404000106 AM16	Lic No/Date: 0710108605 13/08/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

13	Case No.: 018005000694AM19	**Party Name:HAPMAN SYSTEMS PVT. LTD.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000694AM19	RA File Number: 342404000100 AM16	Lic No/Date: 3410041367 10/07/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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14	Case No.: 018005000778AM19	**Party Name:FOWLER WESTRUP (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000778AM19	RA File Number: 072404000109 AM16	Lic No/Date: 0710108606 13/08/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

15	Case No.: 018005000692AM19	**Party Name:ZENITH PRECISION PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000692AM19	RA File Number: 072404000138 AM16	Lic No/Date: 0710108512 15/07/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

16	Case No.: 018005000761AM19	**Party Name:IHD INDUSTRIES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000761AM19	RA File Number: 042404000096 AM16	Lic No/Date: 0410160893 10/08/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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17	Case No.: 018005000699AM19	**Party Name:AMETEK INSTRUMENTS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000699AM19	RA File Number: 072404000142 AM16	Lic No/Date: 0710108589 06/08/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
18	Case No.: 018005000700AM19	**Party Name:ANSTECH**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000700AM19	RA File Number: 342404000140 AM16	Lic No/Date: 3410041465 18/08/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
19	Case No.: 018005000704AM19	**Party Name:KSB MIL CONTROLS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000704AM19	RA File Number: 102404000046 AM16	Lic No/Date: 1010059264 04/09/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
20	Case No.: 018005000705AM19	**Party Name:PROMAC ENGINEERING INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000705AM19	RA File Number: 072404000184 AM16	Lic No/Date: 0710108812 05/10/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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21	Case No.: 018005000706AM19	**Party Name:PROMAC ENGINEERING INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000706AM19	RA File Number: 072404000185 AM16	Lic No/Date: 0710108813 05/10/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
22	Case No.: 018005000712AM19	**Party Name:DEFSYS SOLUTIONS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000712AM19	RA File Number: 072404000257 AM16	Lic No/Date: 0710108956 27/10/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
23	Case No.: 018005000762AM19	**Party Name:INFAC INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000762AM19	RA File Number: 042404000176 AM16	Lic No/Date: 0410161454 23/12/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
24	Case No.: 018005000721AM19	**Party Name:K. PACK SYSTEMS PVT. LTD.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000721AM19	RA File Number: 072404000348 AM16	Lic No/Date: 0710109265 14/01/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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25	Case No.: 018005000349AM19	**Party Name:DEE DEVELOPMENT ENGINEERS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000349AM19	RA File Number: 052304000443 AM16	Lic No/Date: 0510397372 20/01/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
26	Case No.: 018005000345AM19	**Party Name:DEE DEVELOPMENT ENGINEERS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000345AM19	RA File Number: 052304000449 AM16	Lic No/Date: 0510397393 21/01/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
27	Case No.: 018005000500AM19	**Party Name:IDMC LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000500AM19	RA File Number: 342404000300 AM16	Lic No/Date: 3410042112 27/04/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
28	Case No.: 018005000738AM19	**Party Name:TRILLIUM FLOW TECHNOLOGIES INDIA PRIVATELIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000738AM19	RA File Number: 072404000431 AM16	Lic No/Date: 0710109654 15/04/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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29	Case No.: 018005000163AM17	**Party Name:ANGI PLAST PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000163AM17	RA File Number: 082404000031 AM17	Lic No/Date: 0810137765 26/04/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
30	Case No.: 018005000363AM19	**Party Name:STARRAG INDIA PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000363AM19	RA File Number: 072404000068 AM17	Lic No/Date: 0710109862 24/05/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
31	Case No.: 018005000485AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000485AM19	RA File Number: 342404000072 AM17	Lic No/Date: 3410042277 15/06/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
32	Case No.: 018005000656AM19	**Party Name:LARSEN & TOUBRO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000656AM19	RA File Number: 039504000278 AM17	Lic No/Date: 0310807592 02/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

33	Case No.: 018005000529AM19	**Party Name:TITAN COMPANY LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000529AM19	RA File Number: 072404000147 AM17	Lic No/Date: 0710110118 19/07/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
34	Case No.: 018005000478AM19	**Party Name:ECON MACHINERY PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000478AM19	RA File Number: 342104000226 AM17	Lic No/Date: 3410042393 01/08/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
35	Case No.: 018005000541AM19	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000541AM19	RA File Number: 072404000173 AM17	Lic No/Date: 0710110331 29/08/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
36	Case No.: 018005000526AM17	**Party Name:JAMES ROBINSON LABS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000526AM17	RA File Number: 092404000271 AM17	Lic No/Date: 0910064146 19/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

37	Case No.: 018005000489AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000489AM19	RA File Number: 342404000163 AM17	Lic No/Date: 3410042515 15/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
38	Case No.: 018005000490AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000490AM19	RA File Number: 342404000164 AM17	Lic No/Date: 3410042514 15/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
39	Case No.: 018005000491AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000491AM19	RA File Number: 342404000165 AM17	Lic No/Date: 3410042531 19/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
40	Case No.: 018005000486AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000486AM19	RA File Number: 342404000160 AM17	Lic No/Date: 3410042516 15/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

41	Case No.: 018005000487AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000487AM19	RA File Number: 342404000161 AM17	Lic No/Date: 3410042513 15/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
42	Case No.: 018005000538AM19	**Party Name:DRESSER-RAND INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000538AM19	RA File Number: 039404000515 AM17	Lic No/Date: 0310807668 07/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
43	Case No.: 018005000550AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000550AM19	RA File Number: 039504000469 AM17	Lic No/Date: 0310808021 23/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
44	Case No.: 018005000557AM19	**Party Name:FOWLER WESTRUP (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000557AM19	RA File Number: 072404000201 AM17	Lic No/Date: 0710110568 25/10/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Location: DGFT(HQ)

45	Case No.: 018005000564AM19	**Party Name:FOWLER WESTRUP (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000564AM19	RA File Number: 072404000204 AM17	Lic No/Date: 0710110569 25/10/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
46	Case No.: 018005000382AM19	**Party Name:EBM-PAPST INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000382AM19	RA File Number: 042404000108 AM17	Lic No/Date: 0410162317 27/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
47	Case No.: 018005000551AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000551AM19	RA File Number: 039504000494 AM17	Lic No/Date: 0310808107 27/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
48	Case No.: 018005000554AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000554AM19	RA File Number: 039504000495 AM17	Lic No/Date: 0310808135 28/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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49	Case No.: 018005000578AM19	**Party Name:HAPPY RELIABLE SURGERIES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000578AM19	RA File Number: 072404000215 AM17	Lic No/Date: 0710110478 03/10/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
50	Case No.: 018005000552AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000552AM19	RA File Number: 039504000512 AM17	Lic No/Date: 0310808108 27/09/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
51	Case No.: 018005000479AM19	**Party Name:SERAP INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000479AM19	RA File Number: 342104000378 AM17	Lic No/Date: 3410042600 19/10/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
52	Case No.: 018005000555AM19	**Party Name:SARA SAE PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000555AM19	RA File Number: 612404000002 AM17	Lic No/Date: 6110001380 09/11/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

53	Case No.: 018005000722AM19	**Party Name:FOWLER WESTRUP (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000722AM19	RA File Number: 072404000302 AM17	Lic No/Date: 0710110914 05/01/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
54	Case No.: 018005000746AM19	**Party Name:OSWAL PUMPS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000746AM19	RA File Number: 332404000007 AM17	Lic No/Date: 3310030377 03/03/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, as per comments of DPIIT vide U. O. No. P-47011/16/2020- TSW dated 15.02.2021, the Committee decided to ask from the applicant to furnish following information: 1. To provide quantities of export items in Nos. 2. To clarify why the different net weights of import items have been given at different places. 3. Quantity of export items in Nos. in addition to their weights. 4. Weight of each Export Product. 5. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.		
55	Case No.: 018005000781AM19	**Party Name:PYRO ELECTRIC INSTRUMENTS GOA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000781AM19	RA File Number: 172404000167 AM17	Lic No/Date: 1710006528 04/01/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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56	Case No.: 018005000727AM19	**Party Name:UNI VTL PRECISION PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000727AM19	RA File Number: 072404000346 AM17	Lic No/Date: 0710111002 19/01/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
57	Case No.: 018005000413AM19	**Party Name:SEC INDUSTRIES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000413AM19	RA File Number: 092404000605 AM17	Lic No/Date: 0910064705 21/02/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
58	Case No.: 018005000544AM19	**Party Name:DIETRICH ENGINEERING CONSULTANTS INDIA PVT.LTD.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000544AM19	RA File Number: 039404001051 AM17	Lic No/Date: 0310811296 17/02/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
59	Case No.: 018005000510AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000510AM19	RA File Number: 342404000351 AM17	Lic No/Date: 3410043137 28/04/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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60	Case No.: 018005000425AM19	**Party Name:LUBI INDUSTRIES LLP**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000425AM19	RA File Number: 082404000495 AM17	Lic No/Date: 0810140027 05/04/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
61	Case No.: 018005000770AM19	**Party Name:KOREA FUEL TECH INDIA PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000770AM19	RA File Number: 042404000219 AM17	Lic No/Date: 0410162993 18/04/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a copy of application was sent to MSME via email dated 16.12.2020 for examination of the case. Further, it was also noted that the case had been referred to MSME through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
62	Case No.: 018005000427AM19	**Party Name:BOTIL OIL TOOLS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000427AM19	RA File Number: 052304000616 AM17	Lic No/Date: 0510402212 12/04/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
63	Case No.: 018005000558AM19	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000558AM19	RA File Number: 039504000242 AM18	Lic No/Date: 0310814925 31/07/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

64	Case No.: 018005000446AM19	**Party Name:ANGI PLAST PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000446AM19	RA File Number: 082404000078 AM18	Lic No/Date: 0810140577 29/06/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
65	Case No.: 018005000437AM19	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000437AM19	RA File Number: 072404000099 AM18	Lic No/Date: 0710111809 22/06/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
66	Case No.: 018005000451AM19	**Party Name:SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000451AM19	RA File Number: 072404000109 AM18	Lic No/Date: 0710111957 02/08/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
67	Case No.: 018005000454AM19	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000454AM19	RA File Number: 072404000133 AM18	Lic No/Date: 0710111977 04/08/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

68	Case No.: 018005000560AM19	**Party Name:L&T - MHI POWER BOILERS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000560AM19	RA File Number: 039504000405 AM18	Lic No/Date: 0310815549 05/09/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
69	Case No.: 018005000540AM19	**Party Name:SARTORIUS STEDIM INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000540AM19	RA File Number: 072404000165 AM18	Lic No/Date: 0710112234 05/10/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
70	Case No.: 018005000456AM19	**Party Name:EBM-PAPST INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000456AM19	RA File Number: 042404000122 AM18	Lic No/Date: 0410163696 14/11/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
71	Case No.: 018005000561AM19	**Party Name:UNIRAY MEDICAL LLP**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000561AM19	RA File Number: 039504000495 AM18	Lic No/Date: 0310815960 26/09/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

72	Case No.: 018005000747AM19	**Party Name:OSWAL PUMPS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000747AM19	RA File Number: 332404000007 AM18	Lic No/Date: 3310030410 01/11/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, as per comments of DPIIT vide U. O. No. P-47011/16/2020- TSW dated 15.02.2021, the Committee decided to ask from the applicant to furnish following information: 1. To provide quantities of export items in Nos. 2. To clarify why the different net weights of import items have been given at different places. 3. Quantity of export items in Nos. in addition to their weights. 4. Weight of each Export Product. 5. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.		
73	Case No.: 018005000493AM19	**Party Name:SHRENO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000493AM19	RA File Number: 342404000174 AM18	Lic No/Date: 3410043537 11/10/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
74	Case No.: 018005000562AM19	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000562AM19	RA File Number: 072404000187 AM18	Lic No/Date: 0710112252 10/10/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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75	Case No.: 018005000594AM19	**Party Name:KERN LIEBERS INDIA PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000594AM19	RA File Number: 072404000219 AM18	Lic No/Date: 0710112617 02/01/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
76	Case No.: 018005000415AM21	**Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000415AM21	RA File Number: 342404000258 AM18	Lic No/Date: 3410046024 27/04/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
77	Case No.: 018005000468AM19	**Party Name:SHAKTI PUMPS (INDIA) LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000468AM19	RA File Number: 562404000036 AM18	Lic No/Date: 5610005299 08/01/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case has been relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
78	Case No.: 018005000772AM19	**Party Name:ZTT INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000772AM19	RA File Number: 042404000237 AM18	Lic No/Date: 0410164128 22/03/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

79	Case No.: 018005000545AM19	**Party Name:ENDURANCE TECHNOLOGIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000545AM19	RA File Number: 039404001011 AM18	Lic No/Date: 0310819768 13/03/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
80	Case No.: 018005000457AM19	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000457AM19	RA File Number: 052304000487 AM18	Lic No/Date: 0510405815 08/03/2018	
	Decision Remarks:	The Committee considered the case as per agenda and noted that noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents on DGFT's New IT Portal for examination of the case. The case stands deferred.		
81	Case No.: 018005000739AM19	**Party Name:PROMAC ENGINEERING INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000739AM19	RA File Number: 072404000357 AM18	Lic No/Date: 0710113276 14/05/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of DHI (HE & MT Section) as decided in Meeting No. 09/80 dated 26.11.2020: 1. Name with broad specification and their HSN codes of imported items with value separately. 2. Name of the items with value procured from local sources for export separately. 3. Name with broad specifications and their HSN codes of items to be exported with value separately. 4. Details of manufacturing activity involved on the imported items before exporting the item separately. 5. Calculation sheet of value addition as per FTP and wastage generated in punching the holes and drilling separately in Kgs and percentage thereof. The case stands deferred.		
82	Case No.: 018005000758AM19	**Party Name:MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000758AM19	RA File Number: 042404000001 AM19	Lic No/Date: 0410164172 06/04/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

83	Case No.: 018005000759AM19	**Party Name:ZTT INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000759AM19	RA File Number: 042404000022 AM19	Lic No/Date: 0410164377 31/05/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
84	Case No.: 018005000534AM19	**Party Name:ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000534AM19	RA File Number: 039404000290 AM19	Lic No/Date: 0310822154 06/07/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
85	Case No.: 018005000521AM19	**Party Name:PROMAC ENGINEERING INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000521AM19	RA File Number: 072404000102 AM19	Lic No/Date: 0710113710 13/08/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
86	Case No.: 018005000537AM19	**Party Name:SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000537AM19	RA File Number: 072404000117 AM19	Lic No/Date: 0710113773 27/08/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

87	Case No.: 018005000219AM19	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000219AM19	RA File Number: 039504000466 AM19	Lic No/Date: 0310823400 29/08/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
88	Case No.: 018005000757AM19	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000757AM19	RA File Number: 039504000469 AM19	Lic No/Date: 0310823645 07/09/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
89	Case No.: 018005000572AM19	**Party Name:LARSEN & TOUBRO LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000572AM19	RA File Number: 039504000504 AM19	Lic No/Date: 0310823445 30/08/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
90	Case No.: 018005000577AM19	**Party Name:TRILLIUM FLOW TECHNOLOGIES INDIA PRIVATELIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000577AM19	RA File Number: 039504000568 AM19	Lic No/Date: 0310823556 05/09/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

91	Case No.: 018005000580AM19	**Party Name:ISGEC HITACHI ZOSEN LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000580AM19	RA File Number: 052304000286 AM19	Lic No/Date: 0510408021 08/10/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
92	Case No.: 018005000273AM19	**Party Name:ANSTECH**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000273AM19	RA File Number: 342404000218 AM19	Lic No/Date: 3410044543 04/10/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
93	Case No.: 018005000599AM19	**Party Name:DYNAMATIC TECHNOLOGIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000599AM19	RA File Number: 072404000176 AM19	Lic No/Date: 0710114150 19/11/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
94	Case No.: 018005000650AM19	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000650AM19	RA File Number: 072404000195 AM19	Lic No/Date: 0710114143 19/11/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

95	Case No.: 018005000612AM19	**Party Name:VEM TECHNOLOGIES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000612AM19	RA File Number: 092404000428 AM19	Lic No/Date: 0910066924 29/11/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per decision of Meeting No. 03/80 dated 30.07.2020: 1. What is the length of each blank (End-Cap-1) having 76.2 mm, weight 4.2 Kg for obtaining final weight of 0.346 Kgs having 73 mm and length 77.2 mm? 2. What is the length of each blank (End-Cap-2) having 76.2 mm, weight 5.7 Kg for obtaining final weight of 0.578 Kg having 73 mm and length 110.3 mm? 3. For Collar: Describe about the size of the tube (70x 50x1000 mm length). How you have calculated the weight of each blank for bringing final weight off 0.31 Kg? 4. For plug mill: The weight of Hax Bar for 119 Nos is indicated 107.1 Kgs. However, import is only 29.75 Kg. Give reasons for less import. 5. For Stop End: The weight of stop end for 119 Nos is indicated 94.01 Kgs. However, import is only 17.85 Kg. Give reasons for less import. 6. For Tab Locking: The weight of stop end for 119 Nos is indicated 97.58 Kgs. However, import is only 24.99 Kg. Give reasons for less import. Note: The above information may be tabulated with full reason/justification and also match the quantity of import with quantity indicated in the drawings. The Case stands deferred.		
96	Case No.: 018005000652AM19	**Party Name:TERUMO PENPOL PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000652AM19	RA File Number: 532404000013 AM19	Lic No/Date: 5310019913 05/02/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
97	Case No.: 018005000665AM19	**Party Name:NNF TECHNOLOGIES**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000665AM19	RA File Number: 072404000268 AM19	Lic No/Date: 0710114561 15/02/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

98	Case No.: 018005000776AM19	**Party Name:MUDHRA FINE BLANC PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000776AM19	RA File Number: 042404000252 AM19	Lic No/Date: 0410165223 19/02/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 25.03.2021 for examination of the case. Further, it was also noted that the case had been referred to DHI through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
99	Case No.: 018005000668AM19	**Party Name:UNI VTL PRECISION PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000668AM19	RA File Number: 652404000005 AM19	Lic No/Date: 6510000024 18/02/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
100	Case No.: 018005000014AM20	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000014AM20	RA File Number: 039504001354 AM19	Lic No/Date: 0310828481 23/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a copy of application/reply was sent to DHI via email dated 12.11.2020 for examination of the case. Further, it was also noted that the case had been referred to DHI through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
101	Case No.: 018005000005AM20	**Party Name:VIPRA CLOSURES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000005AM20	RA File Number: 039504001384 AM19	Lic No/Date: 0310828134 03/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

102	Case No.: 018005000010AM20	**Party Name:VEELINE MEDIA LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000010AM20	RA File Number: 022404000003 AM20	Lic No/Date: 0210209114 16/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME via email dated 18.11.2020 followed by a reminder on 04.02.2021 to examine the case. Further, it was also noted that the case had been referred to MSME through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
103	Case No.: 018005000024AM20	**Party Name:ERBATECH MACHINERY PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000024AM20	RA File Number: 322404000004 AM20	Lic No/Date: 3210078932 29/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
104	Case No.: 018005000176AM20	**Party Name:FREUDENBERG FILTRATION TECHNOLOGIES INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000176AM20	RA File Number: 318304000008 AM20	Lic No/Date: 3110067543 24/09/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant via email dated 26.11.2020 informed that they have surrendered the license at RA, Pune. Therefore, the Committee decided to withdraw the case from the agenda. The case is withdrawn.		
105	Case No.: 018005000018AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000018AM20	RA File Number: 318304000010 AM20	Lic No/Date: 3110067391 24/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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106	Case No.: 018005000019AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000019AM20	RA File Number: 318304000011 AM20	Lic No/Date: 3110067392 24/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
107	Case No.: 018005000017AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000017AM20	RA File Number: 318304000009 AM20	Lic No/Date: 3110067390 24/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
108	Case No.: 018005000030AM20	**Party Name:CHIRAG UDYOG**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000030AM20	RA File Number: 052304000054 AM20	Lic No/Date: 0510410451 02/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda. Consultant (Tech-3) informed that the applicant's reply dated 18.06.2020 is deficient due to following reasons: 1. Details of total export to be made under AA. 2. List of specific export items along with their quantity in numbers with weight. 3. Sheet layout of each item. The case stands deferred.		
109	Case No.: 018005000039AM20	**Party Name:PAHARPUR COOLING TOWERS LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000039AM20	RA File Number: 022404000012 AM20	Lic No/Date: 0210209171 16/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

110	Case No.: 018005000051AM20	**Party Name:HEURTEY PETROCHEM INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000051AM20	RA File Number: 342404000059 AM20	Lic No/Date: 3410045150 17/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
111	Case No.: 018005000068AM20	**Party Name:TIAGO CHEM**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000068AM20	RA File Number: 342404000075 AM20	Lic No/Date: 3410045178 30/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
112	Case No.: 018005000072AM20	**Party Name:SHIVALIK BIMETAL CONTROLS LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000072AM20	RA File Number: 052404000129 AM20	Lic No/Date: 0510410810 04/06/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that applicant vide email dated 05.11.2020 has informed that the above AA has been cancelled. Therefore, the Committee decided to withdraw the case from the agenda. The case is withdrawn.		
113	Case No.: 018005000084AM20	**Party Name:VEELINE MEDIA LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000084AM20	RA File Number: 022404000038 AM20	Lic No/Date: 0210209240 11/06/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME via email dated 13.11.2020 for examination of the case. Further, it was also noted that the case had been referred to MSME through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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114	Case No.: 018005000098AM20	**Party Name:CROWN CLOSURES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000098AM20	RA File Number: 039404000246 AM20	Lic No/Date: 0310829905 25/06/2019	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the applicant vide email dated 11.11.2020 informed that they did not received copy of deficiency letter. Therefore, the Committee decided to ask from the applicant to furnish following information as per the advice of Consultant (Tech-1) as decided in Meeting No. 21/80 dated 18.02.2020: 1. Complete set of application with information as per 4E with all technical details, manufacturing process & wastage at each stage of manufacturing. 2. Exact specification of import item at Sl. No. 2 to 5. 3. Percentage of non-volatile matter in import item No. 2 to 5. 4. Net content of each import item in export & wastage claimed. The case stands deferred.		
115	Case No.: 018005000121AM20	**Party Name:ANSTECH**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000121AM20	RA File Number: 342404000127 AM20	Lic No/Date: 3410045281 15/07/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 16.01.2020 followed by reminders on 05.06.2020, 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
116	Case No.: 018005000128AM20	**Party Name:DYNA FORCE HYDRAULICS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000128AM20	RA File Number: 318304000067 AM20	Lic No/Date: 3110067484 25/07/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
117	Case No.: 018005000143AM20	**Party Name:JKS ENGINEERING**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000143AM20	RA File Number: 322404000033 AM20	Lic No/Date: 3210079060 08/08/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

118	Case No.: 018005000144AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000144AM20	RA File Number: 342404000152 AM20	Lic No/Date: 3410045365 09/08/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 20.03.2020 followed by reminders on 15.06.2020, 11.08.2020, 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
119	Case No.: 018005000153AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000153AM20	RA File Number: 342404000164 AM20	Lic No/Date: 3410045391 23/08/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
120	Case No.: 018005000316AM20	**Party Name:JAIN IRRIGATION SYSTEMS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000316AM20	RA File Number: 039404000435 AM20	Lic No/Date: 0310834593 03/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 09.03.2020 followed by reminders on 04.08.2020, 01.10.2020 & 12.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
121	Case No.: 018005000162AM20	**Party Name:PAHARPUR COOLING TOWERS LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000162AM20	RA File Number: 022404000081 AM20	Lic No/Date: 0210209409 02/09/2019	
	Decision Remarks:	The Committee considered the case as per agenda and noted that DPIIT had requested to send complete set of application to examine the case. However, the same is not available on the DGFT's New IT Portal. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents on DGFT's New IT Portal for examination of the case. The case stands deferred.		

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122	Case No.: 018005000170AM20	**Party Name:SCHOTT KAISHA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000170AM20	RA File Number: 039504000580 AM20	Lic No/Date: 0310831463 11/09/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
123	Case No.: 018005000199AM20	**Party Name:LOTUS AVIATION TECHNOLOGY PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000199AM20	RA File Number: 052304000283 AM20	Lic No/Date: 0510412171 17/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
124	Case No.: 018005000203AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000203AM20	RA File Number: 318304000096 AM20	Lic No/Date: 3110067581 23/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
125	Case No.: 018005000206AM20	**Party Name:TAKRAF INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000206AM20	RA File Number: 072404000154 AM20	Lic No/Date: 0710115616 28/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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126	Case No.: 018005000208AM20	**Party Name:MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000208AM20	RA File Number: 072404000156 AM20	Lic No/Date: 0710115619 29/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
127	Case No.: 018005000207AM20	**Party Name:FERRA AEROSPACE PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000207AM20	RA File Number: 072404000164 AM20	Lic No/Date: 0710115617 29/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a copy of application/reply was sent to MSME via email dated 14.12.2020 for examination of the case. Further, it was also noted that the case had been referred to MSME through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
128	Case No.: 018005000213AM20	**Party Name:SAMIRI EQUIPMENTS AND ENGINEERS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000213AM20	RA File Number: 039504000758 AM20	Lic No/Date: 0310832707 11/11/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
129	Case No.: 018005000215AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000215AM20	RA File Number: 342404000242 AM20	Lic No/Date: 3410045605 13/11/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 15.06.2020 followed by reminders on 11.08.2020, 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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130	Case No.: 018005000216AM20	**Party Name:NUCON AEROSPACE PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000216AM20	RA File Number: 092404000409 AM20	Lic No/Date: 0910068185 14/11/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME as decided in Meeting No. 08/80 dated 05.11.2020: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.		
131	Case No.: 018005000223AM20	**Party Name:OAM SAAI INTERNATIONAL INC.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Approved**
	HQ File Number: 018005000223AM20	RA File Number: 052404000479 AM20	Lic No/Date: 0510412570 21/11/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms on net to net basis as per comments of MSME. MSME vide their email dated 18.06.2021 has informed that the items being imported under this AA are subject to manufacturing activities including grinding, laser marking, honing lapping packaging etc. RA concerned may take further necessary action as per the decision of NC.		
132	Case No.: 018005000244AM20	**Party Name:DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000244AM20	RA File Number: 262404000012 AM20	Lic No/Date: 2610012887 04/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Digitally Signed.
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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

133	Case No.: 018005000229AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000229AM20	RA File Number: 318304000115 AM20	Lic No/Date: 3110067611 26/11/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
134	Case No.: 018005000249AM20	**Party Name:ZECHA PRECISION TOOLS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000249AM20	RA File Number: 039504000892 AM20	Lic No/Date: 0310833334 11/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
135	Case No.: 018005000255AM20	**Party Name:TPI COMPOSITES INDIA LLP**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000255AM20	RA File Number: 042404000138 AM20	Lic No/Date: 0410166360 13/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
136	Case No.: 018005000311AM20	**Party Name:AVLIGHT AUTOMOTIVES PVT. LTD.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000311AM20	RA File Number: 052304000359 AM20	Lic No/Date: 0510413478 29/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

137	Case No.: 018005000263AM20	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000263AM20	RA File Number: 039504000907 AM20	Lic No/Date: 0310833550 19/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of DHI vide U. O. No. DES-1/0310833550/2020-HEI dated 02.12.2020: 1. Raw material weight and finished weight of castings and forgings proposed for import. 2. Calculation of wastage supported by dimensional engineering drawing. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Sheet layout diagram of the material indicating the wastage during blanking. 5. List of components, spares & consumables separately. 6. It is observed that both blading material, blade forging & finished blades are being imported. The applicant may be asked to give import item No. of all above items with their specific use and their placement in the turbine. 7. AA Number of the previous similar export product and copy of NC decision. 8. Information as per Appendix 4H. The case stands deferred.		
138	Case No.: 018005000262AM20	**Party Name:ZECHA PRECISION TOOLS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000262AM20	RA File Number: 039504000919 AM20	Lic No/Date: 0310833525 18/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
139	Case No.: 018005000269AM20	**Party Name:CRYOGAS EQUIPMENT PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000269AM20	RA File Number: 342404000287 AM20	Lic No/Date: 3410045738 24/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Location: DGFT(HQ)

140	Case No.: 018005000278AM20	**Party Name:AUTOCOMP CORPORATION PANSE PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000278AM20	RA File Number: 318304000128 AM20	Lic No/Date: 3110067645 31/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, as per comments of Consultant (TEC-3), the Committee decided to ask from the applicant to furnish following information: 1. To provide clarification for why the quantity of imported items does not match with quantity of imported items in application & Advance Authorization. The case stands deferred.		
141	Case No.: 018005000583AM21	**Party Name:KOREA FUEL TECH INDIA PVT LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000583AM21	RA File Number: 042404000148 AM20	Lic No/Date: 0410166429 10/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information for import item at Sl. No. 27 to 30 as per advice of Consultant (Tech-1) as decided in Meeting N0. 08/80 dated 05.11.2020: 1. To give generic name and its function in moulding process. The case stands deferred.		
142	Case No.: 018005000283AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000283AM20	RA File Number: 318304000132 AM20	Lic No/Date: 3110067650 07/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
143	Case No.: 018005000304AM20	**Party Name:THERMAL SYSTEMS HYDERABAD PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000304AM20	RA File Number: 092404000506 AM20	Lic No/Date: 0910068410 24/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Location: DGFT(HQ)

144	Case No.: 018005000289AM20	**Party Name:ARIHANT INDUSTRIES**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000289AM20	RA File Number: 332404000031 AM20	Lic No/Date: 3310030641 13/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 26.02.2020 followed by reminders on 16.06.2020, 03.09.2020, 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
145	Case No.: 018005000291AM20	**Party Name:VEELINE MEDIA LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000291AM20	RA File Number: 022404000159 AM20	Lic No/Date: 0210209681 14/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME via email dated 18.11.2020 for examination of the case. Further, it was also noted that the case had been referred to MSME through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
146	Case No.: 018005000288AM20	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000288AM20	RA File Number: 039504001012 AM20	Lic No/Date: 0310834142 14/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 26.02.2020 followed by reminders on 11.08.2020 & 24.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
147	Case No.: 018005000301AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000301AM20	RA File Number: 342404000329 AM20	Lic No/Date: 3410045799 21/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

148	Case No.: 018005000306AM20	**Party Name:KAY BOUVET ENGINEERING LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000306AM20	RA File Number: 318304000139 AM20	Lic No/Date: 3110067666 27/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
149	Case No.: 018005000313AM20	**Party Name:BENGAL INDUSTRIES PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000313AM20	RA File Number: 052304000415 AM20	Lic No/Date: 0510413481 30/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and deiced to ask from the applicant to furnish the following information as per comments of MSME: 1. To clarify why the quantity for import required to manufacture the export product is greater than that applied for in the advance license. The case stands deferred.		
150	Case No.: 018005000314AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000314AM20	RA File Number: 342404000344 AM20	Lic No/Date: 3410045838 30/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

151	Case No.: 018005000327AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000327AM20	RA File Number: 052304000426 AM20	Lic No/Date: 0510413542 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. The case stands deferred.		
152	Case No.: 018005000328AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000328AM20	RA File Number: 052304000427 AM20	Lic No/Date: 0510413543 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. 7. Chemical name of import item at Sl. No. 2. The case stands deferred.		

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153	Case No.: 018005000340AM20	**Party Name:ISGEC HEAVY ENGINEERING LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000340AM20	RA File Number: 052304000428 AM20	Lic No/Date: 0510413578 11/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask again from the applicant to furnish following information as per comments of DHI as decided in M. No. 06/80 dated 29.09.2020: 1. Specification of the export product. 2. Quality of export product in number. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.		
154	Case No.: 018005000341AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000341AM20	RA File Number: 318304000145 AM20	Lic No/Date: 3110067680 11/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 26.05.2020 followed by reminders on 27.07.2020, 28.09.2020, 01.10.2020 & 12.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
155	Case No.: 018005000338AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000338AM20	RA File Number: 052304000437 AM20	Lic No/Date: 0510413573 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the applicant vide email dated 12.03.2021 informed that they have already submitted the surrender application dated 01.10.2020 to RA, New Delhi. Therefore, the Committee decided to withdraw the case from the agenda. The Case is withdrawn.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

156	Case No.: 018005000339AM20	**Party Name:DEE DEVELOPMENT ENGINEERS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000339AM20	RA File Number: 052304000432 AM20	Lic No/Date: 0510413575 10/02/2020	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (Tech-3) as decided in Meeting No. 06/80 dated 29.09.2020: 1. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 2. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 3. Quantity of import items at Sl. No. 3 to 6 in numbers. 4. To provide clarification for why galvanizing is shown as a process but requirement of Zn is not shown. 5. Wastage claimed on various inputs. 6. Copy of Advance Authorization. The Case stands deferred.		
157	Case No.: 018005000334AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000334AM20	RA File Number: 052304000433 AM20	Lic No/Date: 0510413568 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. The case stands deferred.		

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Location: DGFT(HQ)

158	Case No.: 018005000335AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000335AM20	RA File Number: 052304000434 AM20	Lic No/Date: 0510413570 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. 7. Chemical name of import item at Sl. No. 2. The case stands deferred.		
159	Case No.: 018005000336AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000336AM20	RA File Number: 052304000435 AM20	Lic No/Date: 0510413571 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. 7. Chemical name of import item at Sl. No. 2. The case stands deferred.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

160	Case No.: 018005000337AM20	**Party Name:JOHNSON MATTHEY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000337AM20	RA File Number: 052304000436 AM20	Lic No/Date: 0510413572 10/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, as per comments of Consultant (TEC-3), the Committee decided to ask from the applicant to furnish following information: 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Copy of Advance Authorization. 5. Copy of export order. 6. Use/function of each item of import in export product. 7. Chemical name of import item at Sl. No. 2. The case stands deferred.		
161	Case No.: 018005000343AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000343AM20	RA File Number: 342404000355 AM20	Lic No/Date: 3410045867 12/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 15.06.2020 followed by reminder on 11.08.2020, 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

162	Case No.: 018005000344AM20	**Party Name:SCHOCH REEDS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000344AM20	RA File Number: 318304000152 AM20	Lic No/Date: 3110067684 13/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. Further, as per comments of Consultant (TEC-3), the Committee decided to ask from the applicant to furnish following information: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Sheet layout diagram of the material indicating the wastage during blanking. 5. Use of export product. The case stands deferred.		
163	Case No.: 018005000352AM20	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000352AM20	RA File Number: 342404000375 AM20	Lic No/Date: 3410045913 28/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
164	Case No.: 018005000357AM20	**Party Name:ACEINOTEC MANUFACTURING PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000357AM20	RA File Number: 072404000294 AM20	Lic No/Date: 0710116194 02/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

165	Case No.: 018005000360AM20	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000360AM20	RA File Number: 318304000160 AM20	Lic No/Date: 3110067707 06/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
166	Case No.: 018005000371AM20	**Party Name:S K INDUSTRIES**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000371AM20	RA File Number: 342404000387 AM20	Lic No/Date: 3410045951 12/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
167	Case No.: 018005000373AM20	**Party Name:SHREE LAXMI GLASSTECH**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000373AM20	RA File Number: 132404000207 AM20	Lic No/Date: 1310049548 13/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 18.08.2020 followed by a reminder on 23.03.2021. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
168	Case No.: 018005000377AM20	**Party Name:AAVID THERMALLOY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000377AM20	RA File Number: 342404000395 AM20	Lic No/Date: 3410045959 18/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was relisted in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

169	Case No.: 018005000382AM21	**Party Name:NEO STRUCTO CONSTRUCTION PVT. LTD.**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000382AM21	RA File Number: 522404000083 AM20	Lic No/Date: 5210043372 04/04/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
170	Case No.: 018005000386AM21	**Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000386AM21	RA File Number: 042404000001 AM21	Lic No/Date: 0410166666 13/04/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
171	Case No.: 018005000384AM21	**Party Name:AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000384AM21	RA File Number: 042404000002 AM21	Lic No/Date: 0410166662 08/04/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 24.07.2020 followed by a reminder 01.10.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
172	Case No.: 018005000397AM21	**Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000397AM21	RA File Number: 042404000003 AM21	Lic No/Date: 0410166684 22/04/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

173	Case No.: 018005000428AM21	**Party Name:DEE DEVELOPMENT ENGINEERS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000428AM21	RA File Number: 052304000020 AM21	Lic No/Date: 0510414127 08/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case has been referred to DHI though DGFT's New IT Portal for examination & comments. However, DHI via email dated 29.04.2021 has raised deficiencies for the case. Therefore, the Committee decided to ask from the applicant to furnish following information as per comments of DHI: 1. Complete information as per ANF 4B. 2. Complete information as per appendix 4E, Appendix4 K & Appendix 4H. The case stands deferred.		
174	Case No.: 018005000456AM21	**Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000456AM21	RA File Number: 042404000012 AM21	Lic No/Date: 0410166764 21/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
175	Case No.: 018005000430AM21	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000430AM21	RA File Number: 342404000021 AM21	Lic No/Date: 3410046049 11/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 09.03.2020 followed by reminders on 24.07.2020, 30.09.2020 & 12.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
176	Case No.: 018005000435AM21	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000435AM21	RA File Number: 342404000031 AM21	Lic No/Date: 3410046058 14/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 17.08.2020 followed by reminders on 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

177	Case No.: 018005000436AM21	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000436AM21	RA File Number: 342404000032 AM21	Lic No/Date: 3410046059 14/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 17.08.2020 followed by reminders on 28.09.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
178	Case No.: 018005000457AM21	**Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000457AM21	RA File Number: 042404000023 AM21	Lic No/Date: 0410166767 21/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
179	Case No.: 018005000458AM21	**Party Name:VENUS SAFETY & HEALTH PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000458AM21	RA File Number: 039504000090 AM21	Lic No/Date: 0310836278 20/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
180	Case No.: 018005000466AM21	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000466AM21	RA File Number: 039504000085 AM21	Lic No/Date: 0310836383 26/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of DHI vide U. O. No. DES-1/0310836383/2020-HEI dated 20.11.2020: 1. Weight of each export product. 2. Complete technical specification of export product. 3. Calculation of wastage supported by dimensional engineering drawing with relevant dimensions highlighted. 3. Proper legible copy of manufacturing process flow chart. 8. Information as per Appendix 4H & 4K. The case stands deferred.		

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

181	Case No.: 018005000459AM21	**Party Name:FERRUM EXTREME ENGINEERING PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Approved**
	HQ File Number: 018005000459AM21	RA File Number: 052304000029 AM21	Lic No/Date: 0510414238 22/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB). RA concerned may take further necessary action as per the decision of NC.		

Export Product Sl. No.	ITC HS Code of Export Product	Export Product Description (As applied by the firm)	Export Product Description (As recommended by TA)	Export Product Qty. (As applied by the firm)	Export UOM(As applied by the firm)	Export Product Qty. (As recommended by TA)	Export UOM (As recommended by TA)
1	84749000		OPfs Guides for BBT Crusher Frames containing weight 5081 Kgs of Relevant Grade and thickness	7.00	NUMBERS (NOS)	14.00	

Export Product Sl. No.	Import Item Sl. No.	ITC HS Code of Import Item	Import Item Description (As applied by the firm)	Import Item Description (As recommended by TA)	Import Item Qty. (As applied by the firm)	Import Item Qty. (As recommended by TA)	Remarks
1	1	72085120	SIZE-220mmX2000mmX4000mm	Hot Rolled Steel Plate of Relevant Grade of SIZE-220mmX2000mmX4000mm	13816.00	11029.00	

Export Product Sl. No.	Import Item Sl. No.	Import UOM (As applied by the firm)	Import UOM (As recommended by TA)	% wastage (As applied by the firm)	% wastage recommended by TA
1	1	KILOGRAMS (KGS)	KILOGRAMS (KGS)	0.00	53.93

182	Case No.: 018005000470AM21	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000470AM21	RA File Number: 342404000049 AM21	Lic No/Date: 3410046107 29/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 11.08.2020 followed by reminders 17.08.2020, 28.09.2020, 23.10.2020 & 23.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

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Location: DGFT(HQ)

183	Case No.: 018005000479AM21	**Party Name:AUTOCOMP CORPORATION PANSE PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000479AM21	RA File Number: 318304000012 AM21	Lic No/Date: 3110067753 11/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 27.08.2020 followed by reminders on 30.09.2020 & 11.11.2020. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
184	Case No.: 018005000488AM21	**Party Name:AAVID THERMALLOY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000488AM21	RA File Number: 342404000058 AM21	Lic No/Date: 3410046140 15/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
185	Case No.: 018005000489AM21	**Party Name:AAVID THERMALLOY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000489AM21	RA File Number: 342404000059 AM21	Lic No/Date: 3410046141 15/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
186	Case No.: 018005000482AM21	**Party Name:CML BIOTECH PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000482AM21	RA File Number: 102404000020 AM21	Lic No/Date: 1010060548 15/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Appendix 4E for each export item separately indicating net quantity required for each import item for each export and net wastage asked for. The case stands deferred.		

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Digitally Signed.
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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

187	Case No.: 018005000490AM21	**Party Name:DEE DEVELOPMENT ENGINEERS LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000490AM21	RA File Number: 052304000051 AM21	Lic No/Date: 0510414434 19/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case has been referred to DHI though DGFT's New IT Portal for examination & comments. However, DHI via email dated 29.04.2021 has raised deficiencies for the case. Therefore, the Committee decided to ask from the applicant to furnish following information as per comments of DHI: 1. Complete information as per ANF 4B. 2. Complete information as per appendix 4E, Appendix4 K & Appendix 4H. The case stands deferred.		
188	Case No.: 018005000491AM21	**Party Name:SULZER INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Withdrawn**
	HQ File Number: 018005000491AM21	RA File Number: 318304000019 AM21	Lic No/Date: 3110067766 22/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 09/80 dated 26.11.2020 (held on 08.01.2021). The case was re-listed in the meeting because of migration of data from 4.7 old Data Base to new DGFT's IT Portal. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
189	Case No.: 018005000584AM21	**Party Name:WELLCARE OIL TOOLS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000584AM21	RA File Number: 052404000109 AM21	Lic No/Date: 0510414463 22/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. Per unit weight of export product with net content of each import product. 2. Manufacturing process with step-wise wastage and material balancing. The case stands deferred.		
190	Case No.: 018005000520AM21	**Party Name:SULZER PUMPS INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000520AM21	RA File Number: 038904000069 AM21	Lic No/Date: 0310837170 14/07/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 28.09.2020 followed by reminders on 01.10.2020 & 03.02.2021. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 27-Jul-2021.

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

191	Case No.: 018005000508AM21	**Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000508AM21	RA File Number: 039504000219 AM21	Lic No/Date: 0310837101 09/07/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 14.12.2020 for examination of the case. Further, it was also noted that the case had been referred to DHI through DGFT's new IT portal for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
192	Case No.: 018005000543AM21	**Party Name:ISGEC HEAVY ENGINEERING LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000543AM21	RA File Number: 052304000107 AM21	Lic No/Date: 0510414771 30/07/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the complete set of application is not available for examination of the case and in this regard, an email was sent to the applicant on 03.09.2020 followed by a reminder on 26.10.2020. However, no information has been received yet. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents on DGFT's New IT Portal for examination of the case. The case stands deferred.		
193	Case No.: 018005000562AM21	**Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000562AM21	RA File Number: 342404000128 AM21	Lic No/Date: 3410046299 19/08/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 16.10.2020 followed by a reminder on 03.02.2021. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
194	Case No.: 018005000656AM21	**Party Name:APAR INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000656AM21	RA File Number: 039404000387 AM21	Lic No/Date: 0310838718 06/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that MeitY had given the comments via email dated 10.03.2021 instead of BO Portal. Therefore, the Committee decided to request MeitY to send their comments over BO Portal. The case stands deferred.		

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Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

195	Case No.: 018005000706AM21	**Party Name:AAVID THERMALLOY INDIA PRIVATE LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: 018005000706AM21	RA File Number: 342404000211 AM21	Lic No/Date: 3410046533 10/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the complete set of application is not available for examination of the case, in this regard, an email was sent to the applicant on 05.02.2021. Further, a letter has also been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
196	Case No.: HQRNORM APPLY 00039048AM21	**Party Name:APAR INDUSTRIES LIMITED**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: HQRNORM APPLY 00039048AM21	RA File Number: 342404000170 AM21	Lic No/Date: 3411000017 15/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter has been issued to the applicant to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents to examine the case. The case stands deferred.		
197	Case No.: HQRNORM APPLY 00092376AM21	**Party Name:KILBURN ENGINEERING LTD**	Meet No/Date:NC/ 1/ MEET/ Mar/ 202021/ 16 24/05/2021	**Status:Case Deferred**
	HQ File Number: HQRNORM APPLY 00092376AM21	RA File Number: NA	Lic No/Date: NA	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to refer the case to DPIIT for examination & comments. The case stands deferred.		

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 27-Jul-2021 12:18:59
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)